SHRI KUMAR DEEPAK DAS: ... till the CBI completes its investigation for the ends of justice, equity and administrative fair play as it would not be out of place to mention that huge amount of money, to the tune of fourteen crores, was unearthed from the car garage of a relative of the prime accused in the scam. Sir, recently arrested Mr. Jewel Garlossa made a sensational statement before the media that the most wanted self-styled Commander in Chief, Niranjan Hojai, by National Investigation Agency, in fact, fled away from the country with the permission of the State Government. According to the NIA, he was the most wanted accused in the entire scam.

It is, therefore, demanded to take action against those whose names are involved in this scam of siphoning of central funds in Assam's North Cachar Hill District to prevent miscarriage of justice and abuse of power for achieving collateral gain at the cost of the development of the nation.

MR. DEPUTY CHAIRMAN: Okay, thank you. Your time is over.

SHRI KUMAR DEEPAK DAS: Sir, there was some disturbance during my speech.

MR. DEPUTY CHAIRMAN: No, no, that disturbance time is included in it. ... (Interruptions) Your mike is off now.

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, I associate myself with the issue raised by the hon. Member.

Incidents of attacks on girls and women in Raipur and other places in the name of moral policing

श्रीमती मोहिसना किदवई (छत्तीसगढ़): जनाब डिप्टी चेयरमैन साहब, मैं यहां पर एक बहुत अहम मसला उठाना चाहती हूं। पहली अगस्त को छत्तीसगढ़ स्टेट के रायपुर में नौजवान बच्चे बुरहा तालाब गार्डन में, जो एक पुरानी बस्ती है और पुलिस स्टेशन से 20 मीटर की दूरी पर है, "फ्रेंडिशप डे" मना रहे थे। वहां की पुलिस को पहले से ही इसकी इत्तिला थी जिसका तज्करा वहां की असेम्बली में आया। इसकी प्रायर इन्फॉर्मेशन थी। यह एक आम चीज़ है कि जब भी कहीं कोई तक़रीब होती है तो पुलिस को इसकी इत्तिला होती है। वहां पर पुलिस मौजूद रही और वहां पर बजरंग दल और एक नई सेना, धर्म सेना, इनके नौजवानों ने वहां घुसकर लड़िकयों के साथ ...(व्यवधान)...

محترمہ محسنہ قدوانی (چھتیس گڑھہ): جناب ڈپٹی چیئرمین صاحب، میں یہاں ایک بہت اہم مسئلہ اٹھانا چاہتی ہوں۔ پہلی اگست کو چھتیس گڑھہ اسٹیٹ کے رائے پور میں نوجوان بچے، ابورہا تالاب گارڈن میں، جو ایک پرانی بستی ہے اور پولیس اسٹیشن سے 20 میٹر کی دوری پر ہے، "فرینڈ شپ ڈے" منا رہے تھے۔ وہاں کی پولیس کو پہلے سے ہی اس کی اطلاع تھی جس کا تذکرہ وہاں کی اسمبلی میں آیا۔ اس کی پرانر انفارمیشن تھی۔ یہ ایک عام چیز ہے کہ جب بھی کہیں کوئی

^{†[]}Transliteration in Urdu Script.

تقریب ہوتی ہے تو پولیش کو اس کی اطلاع ہوتی ہے۔ وہاں پر پولیس موجود رہی اور وہاں پر بجرنگ دل اور ایک نئی سینا، دھرم سینا، ان کے نوجوانوں نے وہاں گھس کر لڑکیوں کے ساتھہ ...(مداخلت)....

श्री रुद्रनारायण पाणि (उड़ीसा) : सर, ...(व्यवधान)...

श्री उपसभापति : उनको बोलने दीजिए ...(व्यवधान)... यह एडमिट हुआ है ...(व्यवधान)... पाणि जी, यह मैटर एडमिट हुआ है। ...(व्यवधान)... अभी उनको बोलने दीजिए। ...(व्यवधान)... उनको बोलने दीजिए। ...(व्यवधान)... She is speaking. ...(Interruptions)...

श्रीमती माया सिंह (मध्य प्रदेश) : सर, ...(व्यवधान)... हमें भी बोलने की इजाजत दीजिए ...(व्यवधान)...

श्री उपसभापति : मैं कैसे इजाजत दे दूं? ...(व्यवधान)... How can I give?(Interruptions)... How can I give?(Interruptions)... आप यह क्या परम्परा डाल रहे हैं? ...(व्यवधान)... Let it be answered. ..(Interruptions)...

श्री विजय कुमार रूपाणी : सर, ...(व्यवधान)...

श्री उपसभापति : कोई कैसे यह डिसाइड करेगा कि वह सच है या नहीं। ...(व्यवधान)... मैम्बर ने नोटिस दी है, which has been taken. ...(Interruptions)...

डा. प्रभा टाक्र (राजस्थान): सर, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: What we are following is ... (Interruptions)...

श्रीमती जयन्ती नटराजन (तमिलनाडू): सर, ...(व्यवधान)...

एक माननीय सदस्या: चेयरमैन साहब ने इसे accept किया है। ...(व्यवधान)...

श्रीमती वृंदा कारत (पश्चिम बंगाल) : सर, ...(व्यवधान)...

श्री उपसभापति : यह सही नहीं है। ...(व्यवधान)... Please, sit down. ...(Interruptions)... What we are following is ...(Interruptions)...

श्री रुद्रनारायण पाणि : सर, ...(व्यवधान)... आपके कारण ही यह हो रहा है ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Mr. Pany, you have no business to threaten the hon. Member. ...(Interruptions)... Please, Mr. Pany.(Interruptions)... Mr. Pany, this is too much. ...(Interruptions)... All the hon. Members are seeing. ...(Interruptions)... This is too much on your part, Mr. Pany. You are a responsible Member. ...(Interruptions)... This is not the way to behave in the House. ...(Interruptions)... Even if you are agitated, you have no business to show a finger to the hon. Member. ...(Interruptions)... You are a disciplined Member. There is no need for you to get so much enraged. Hon. Members have given the notice for Zero Hour matter and that notice has been admitted. Maybe what they say may not be palatable to you. This is Parliament; we have to learn to respect the views of others. (Interruptions) Please, I

request...(Interruptions) Give a notice, give a clarification, but not here. (Interruptions) Mr. Punj, you know in Zero Hour...(Interruptions)... I am asking the Members with folded hands. ...(Interruptions) आप बेटिए। ...(व्यवधान)... This is not a correct procedure. We are derailing Zero Hour. It has been appreciated by everybody. Please, Mr. Punj.

SHRI BALBIR PUNJ (Orissa): One minute, Sir. (Interruptions)

MR. DEPUTY CHAIRMAN: Yes. ... (Interruptions)

SHRI BALBIR PUNJ: *

श्री विनय कटियार (उत्तर प्रदेश): *

MR. DEPUTY CHAIRMAN: No. (Interruptions) Nothing of what you are saying will go on record because in Zero Hour..(Interruptions)... One minute....(Interruptions)... That has not gone on record. Please, sit down. I again appeal to the hon. Members, Zero Hour, as you know, is not given in the Rules. But still we are admitting even some of the issues which do not strictly come under Zero Hour. But hon. Members insist that it should be done. It is not possible for the office to examine everything. You give notice for an issue to be raised. Once we have done our job, it comes up. It is Parliament and here all shades of opinions are expressed. It will not be hundred per cent palatable to each other. But we have to learn to listen. We have been doing it. Please allow the hon. Member. She is a very senior Member. ...(Interruptions)... If it is not a fact...(Interruptions)... Nothing will go on record....(Interruptions)... Nothing will go on record....(Interruptions)... Please, जयन्ती जी आप बैठिए।...(व्यवधान)...

श्री विनय कटियार : *

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...(Interruptions)... Nothing will go on record. Please.

श्री विनय कटियार: *

MR. DEPUTY CHAIRMAN: Nothing will go on record.

श्री विनय कटियार: *

MR. DEPUTY CHAIRMAN: Nothing will go on record. मुझे कम्प्लीट करने दीजिए। ...(व्यवधान)... कटियार जी, कम्प्लीट करने दीजिए...(व्यवधान)...

श्री विनय कटियार : *

श्री उपसभापति : कटियार जी, आप बैठिए। ...(व्यवधान)... देखिए, वे सीनियर मैम्बर हैं ...(व्यवधान)... कल को आप भी बोलेंगे। When you raise an issue in Zero Hour and they disturb you, you don't like it. ...(Interruptions)...

डा. प्रभा ठाकुर: *

श्री विनय कटियार : *

श्री उपसभापति : आप छोड़िए। ...(व्यवधान)... आप लोग खड़े हैं, इसलिए वे भी खड़े हैं। सब बैठ जाइए, प्लीज़। ...(व्यवधान)...

श्री विनय कटियार : *

^{*}Not recorded.

श्री उपसभापति : कटियार जी, आप बैठिए। ...(व्यवधान)...

श्री रुद्रनारायण पाणि : *

MR. DEPUTY CHAIRMAN: Nothing will go on record. ...(Interruptions)... What Mohsinaji says will only go on record. ...(Interruptions)

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, everything should be addressed to the Chair. (Interruptions)... Let them address the Chair. ... (Interruptions)

MR. DEPUTY CHAIRMAN: Nothing is going on record. ... (Interruptions)

श्री विनय कटियार: *

श्री रुद्रनारायण पाणि : *

MR. DEPUTY CHAIRMAN: Don't do that. ...(Interruptions)... They don't address the Chair. ...(Interruptions)... I told Shri Pany that he should not directly address the Member. ...(Interruptions)... Nothing will go on record. ...(Interruptions)... देखए, आप जो भी बोल लीजिए, nothing is going on record. If you don't stop, I will have to stop the television also. ...(Interruptions)

SHRIMATI MOHSINA KIDWAI: Mr. Deputy Chairman, Sir, I will read out my notice which has been properly admitted by the Chairman. I am not going to say anything apart from that.

Sir, I want to raise a matter in the House relating to certain happenings in Raipur and couple of other places.

Sir, this act of violence against women in the name of moral policing has defied all norms of a civilised and cultured society. India is a multicultural and multi-linguistic society where every one has been given fundamental right to practise his or her own way of life. (Interruptions) Nobody and no group can force anybody to live in this country as per its whims and fancies. (Interruptions)

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... Nothing is going on record. (Interruptions)

श्री विनय कटियार: *

MR. DEPUTY CHAIRMAN: Members are talking while sitting. I will not be able to control them if they are sitting and talking. ... (Interruptions)... Please sit down. ... (Interruptions)

SHRIMATI JAYANTHI NATARAJAN: Sir, I have a point of order.

श्री उपसभापति : जीरो ऑवर में आपका क्या प्वाइंट ऑफ ऑर्डर है(व्यवधान)

SHRIMATI JAYANTHI NATARAJAN: Sir, the hon. Member is talking about me. So, I have a point of order. ...(Interruptions)

श्री विनय कटियार : जीरो ऑवर में क्या प्वाइंट ऑफ ऑर्डर होगा, मुझे रूल बताइ...(व्यवधान)

^{*}Not recorded.

MR. DEPUTY CHAIRMAN: It has not gone on record. ...(Interruptions)... I don't understand what has happened today. For one year, we have run the Zero Hour very smoothly. ...(Interruptions)... It is your responsibility; it is your responsibility; and, it is your responsibility. It is not the responsibility of the Chair. ...(Interruptions)... Please keep that in mind. Please, don't go on commenting. ...(Interruptions)

SHRI Y.P. TRIVEDI: Chair has to be respected. (Interruptions)

SHRIMATI MOHSINA KIDWAI: Sir, when this was shown on TV, girls being chased, thrashed, pulled by their hair and faces blackened, I think these very goons who had support of the State have blackened the face of India which is multi-culture, heterogeneous and gives space to all faiths and religions. ... (Interruptions)

SHRIMATI JAYANTHI NATARAJAN: Sir, look at them. ... (Interruptions)

श्री उपसभापति : हम दोनों की जांच कराएंगे ...(व्यवधान)... प्लीज़ आप लोग बैठ जाइए ...(व्यवधान)

SHRIMATI JAYANTHI NATARAJAN: Sir, I want to know if you are going to allow Mr. Javadekar to say that...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am not allowing. ...(Interruptions)... How can you say that I am allowing? ...(Interruptions)... What can I do if they sit and talk? Please understand the position of Presiding Officer. Because of your quarrels, our blood pressure will go up. (Interruptions) Please sit down. (Interruptions)

SHRIMATI MOHSINA KIDWAI: Sir, I demand stringent action against the people involved and also the officials of those areas who remained mute spectators.

श्रीमती मोहिसना किदवई : महोदय, मैं समाप्त कर रही हूं। ...(व्यवधान)... मैं किसी पार्टी पर आक्षेप नहीं लगा रही हूं ...(व्यवधान)

MR. DEPUTY CHAIRMAN: Okay. That is a good gesture. ... (Interruptions)...

SHRI VINAY KATIYAR: *

श्रीमती मोहिसना किदवई: मैं एक बात कह रही हूं, मेरी बात सुनिए...(व्यवधान)...

श्री उपसभापति : आप बैठिए, ...(Interruptions)... Nothing will go on record. ...(Interruptions)... Nothing will go on record. मैं बोल रहा हूं ...(व्यवधान)...

SHRI VINAY KATIYAR: *

MR. DEPUTY CHAIRMAN: आप बैठिए, आप बैठिए ... (Interruptions)...

श्रीमती मोहिसना किदवई : धर्म सेना के लोग, बजरंग दल के लोग या जिन्होंने भी तोड़फोड़ किया ...(व्यवधान)... मैं आपसे कहना चाहता हूं कि उनके खिलाफ सख्त से सख्त कार्रवाई होनी चाहिए। धन्यवाद।

^{*}Not recorded.

^{†[}Transliteration in Urdu Script.]

حضرمہ محسفہ قدوانی: دھرم سینا کے لوگ، بجرنگ دل کے لوگ یا جنہوں نے بھی توڑ

پھوڑ کیا ۔۔(مداخلت)۔۔ میں آپ سے کہنا چاہتی ہوں کہ ان کے خلاف سخت سے سخت کار وانی

بونی چاہئے۔ دھنیواد۔

(ختم شد).

MR. DEPUTY CHAIRMAN: Thank you. Thank you. Shrimati Brinda Karat. ...(Interruptions)... Shrimati Brinda Karat. बैठिए, बैठिए ...(Interruptions)... That subject is over, please. ...(Interruptions)...

डा. प्रभा ठाकुर: महोदय, मैं स्वयं को इस विषय से संबद्ध करती हूं।

प्रो. अलका क्षत्रिय (गुजरात) : महोदय, मैं स्वयं को इस विषय से संबद्ध करती हूं।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश) : महोदय, मैं स्वयं को इस विषय से संबद्ध करती हूं।

डा. विजयलक्ष्मी साधौ (मध्य प्रदेश) : महोदय, मैं स्वयं को इस विषय से संबद्ध करती हूं।

MR. DEPUTY CHAIRMAN: All are associating. It is there on record. ...(Interruptions)... Please sit down. Please sit down. ...(Interruptions)... Yes, Smt. Brinda Karat. ...(Interruptions)...

SHRIMATI BRINDA KARAT: Let the House be in order, Sir. ... (Interruptions)...

SHRIMATI JAYANTHI NATARAJAN: *

MR. DEPUTY CHAIRMAN: Nothing will go on record. ... (Interruptions)... Nothing is going on record.

श्री विजय कुमार रूपाणी : *

श्री प्रकाश जावडेकर : *

श्री रुद्रनारायण पाणि : *

श्रीमती माया सिंह: *

MR. DEPUTY CHAIRMAN: Hon. Members, nothing will go on record ... (Interruptions)... You see nothing is going on record. Why are you worried?

श्री विजय कुमार रूपाणी : *

SHRI VINAY KATIYAR: *

SHRIMATI MAYA SINGH: *

MR. DEPUTY CHAIRMAN: You see there is nothing for me to delete from the record. It is not going on record. ... (Interruptions)...

SHRIMATI JAYANTHI NATARAJAN: *

MR. DEPUTY CHAIRMAN: Nothing is going on record except what Shrimati Mohsina Kidwai has spoken....(Interruptions)...

[†] Transliteration in Urdu Script.

^{*}Not recorded.